



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 02.09.2025

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 27.08.2025, 28.08.2025 & 29.08.2025 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 563 of 2023  <b>Part Heard</b>	First Choice Properties (India) Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd.  <b>With</b>	27.08.2025	22.09.2025
2.	Comp. App. (AT) (Ins) No. 564 of 2023  <b>Part Heard</b>	Sachana Exports Pvt. Ltd. Vs. Gstaad Hotels Pvt. Ltd.	27.08.2025	22.09.2025
3.	Comp. App. (AT) (Ins) No. 1356 of 2023  <b>Part Heard</b>	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors.  <b>With</b>	27.08.2025	23.09.2025

<b>4.</b>	Comp. App. (AT) (Ins) No. 1357 of 2023  <b>Part Heard</b>	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	<b>27.08.2025</b>	<b>23.09.2025</b>
<b>5.</b>	Comp. App. (AT) (Ins) No. 900 of 2025  <b>Part Heard</b>	Reliance Realty Ltd. Vs. Anup Kumar & Ors.	<b>27.08.2025</b>	<b>12.09.2025</b>
<b>6.</b>	I.A. No. 2301, 5031, 5033, 5036 of 2023, 1288, 2001, 2006, 3262, 3611, 4963, 5868, 6867, 6869, 8399, 8402, 8648 of 2024 & 397, 1326, 1375, 1565, 1913, 2134, 2230, 2301, 2495, 4103, 4417, 5049, 5082 of 2025 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.  <b>With</b>	<b>28.08.2025 &amp; 29.08.2025</b>	<b>26.09.2025</b>
<b>7.</b>	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	<b>28.08.2025 &amp; 29.08.2025</b>	<b>26.09.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar